

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 253 of 2019**

**&**

**I.A. No. 1516 of 2020**

**IN THE MATTER OF:**

**Sigmalon Equipment Pvt. Ltd. & Ors.**

**...Appellants**

**Versus**

**Vinod Kumar**

**...Respondent**

**Present:-**

**For Appellant: Mr. Saswat Pattnaik and Mr. Raj Shekhar Rao,  
Advocates.**

**For Respondent: Mr. Sunil Sharma, Advocate.**

**ORDER**  
**(Virtual Mode)**

**09.12.2020** For want of time, list the Appeal and I.A. No. 1516 of 2020 for

Hearing on **9<sup>th</sup> February, 2021.**

**[Justice A.I.S. Cheema]**  
**Member (Judicial)**

**[V.P. Singh]**  
**Member (Technical)**

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